

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 90/241/HDB/2017
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	3A Capital Services Ltd
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd & (13) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAFEEQ PEERMOHIDEEN	Advocate	cstopasvideora@gmail.com 9966299213	
TAPASVILAL DEORA	PCS	"	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
b-1 (R1-R4) P. Amarendar Reddy	Adv	9246501212	

Heard Shri Rafeeq Peermohideen, Learned Counsel and Shri Tapasvilal Deora for the Petitioner and Shri P. Amarendar Reddy, Learned Counsel for the Respondent (1-4).

At the request of the Learned Counsels, Post the case on 28.11.2017.



Member (T)

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Member (J)